

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.202
C.P. (IB)/110(AHM)2024

Proceedings under Section 7 IBC

IN THE MATTER OF:

Lavesh Finance Limited
V/s
Mabi Alluplast Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 07/06/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Geeta Lundwani, Adv.a.w. Mr. Amey Hadwale, Adv.
For the Respondent : Mr. Chaitanya J. Patel, Adv.

ORDER

Learned Counsel for the applicant submitted that respondent approached for settlement and they are considering same and sought for adjournment. Ld. Counsel for respondent also confirms the statement.

List for further consideration on 16 July 2024.

Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)